

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1515

ANSWERED ON:09.12.2004

SANCTIONING OF PROJECTS IN TENTH FIVE YEAR PLAN

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of projects sanctioned for development of Civil Aviation in each States during the Tenth Five Year Plan;
- (b) the projects on which work has already been started and whether their progress is as per the schedule;
- (c) if not, the steps taken/proposed to be taken to complete these projects within time; and
- (d) the extent of success achieved by the Government till date?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c) & (d) Various projects included in the Tenth Five Year Plan are as under : (i) construction, strengthening of runways at Hyderabad (Andhra Pradesh), Gaya (Bihar), Trivandrum (Kerala), Mumbai (Maharashtra), Coimbatore, Madurai and Trichy(Tamil Nadu), Lucknow and Varanasi (Uttar Pradesh), Kolkata (West Bengal) (ii) extension and construction of new runway at Hyderabad and Vishakhapatnam (Andhra Pradesh), Dibrugarh, Guwahati, Silchar (Assam), Rajkot (Gujarat), Kangra & Kullu (Himachal Pradesh), Jammu (J&K), Mangalore (Karnataka), Bhopal, Khajuraho and Raipur (Madhya Pradesh), Aurangabad (Maharashtra), Bhubaneswar (Orissa), Amritsar (Punjab), Jaipur (Rajasthan), Coimbatore, Madurai and Trichy(Tamil Nadu), Lucknow and Varanasi (Uttar Pradesh), (iii) construction of new terminal buildings at Vishakhapatnam (Andhra Pradesh), Dibrugarh, Lilabari and Tezpur (Assam), Gaya (Bihar), Ahmedabad, Bhuj and Porbander (Gujarat), Dabolim (Goa), Kullu (Himachal Pradesh), Mangalore (Karnataka), Khajuraho (Madhya Pradesh), Aurangabad (Maharashtra), Udaipur (Rajasthan), Varanasi (Uttar Pradesh), (iv) Construction and strengthening of boundary wall, Apron, residential quarters etc.- Hyderabad, Visakhapatnam (Andhra Pradesh), Silchar and Tezpur (Assam), Gaya and Purnia (Bihar), INA Colony (Delhi), Ahmedabad and Bhavnagar (Gujarat), Dabolim (Goa), Kangra and Kullu (Himachal Pradesh), Srinagar (Jammu & Kashmir), Calicut and Trivandrum (Kerala), Imphal (Manipur), Mumbai and Juhu (Maharashtra), Amritsar and Pathankot (Punjab), Jodhpur and Jaisalmer (Rajasthan), Agartala (Tripura), Chennai, Madurai, and Trichy (Tamil Nadu), Lucknow (Uttar Pradesh), Kolkata and Bagdogra (West Bengal). In most of the schemes work is in progress and as per schedule. However, due to delay in transfer of land by other agencies, some schemes are behind schedule. Efforts are being made by Airports Authority of India by regular monitoring and coordination to complete the projects in time.